National Law University, Tripura
Pro Bono Club

Nyaya Sangam 2.0

From Constitutional Awareness to Grassroots Empowerment: Strengthening Democracy Through Constitutional Literacy in Rural North-East India.

On 21 November 2026 | At Tripura Judicial Academy

Let justice be done though the heavens fall.



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ABOUT NYAYA SANGAM

Nyaya Sangam is an initiative of the Pro Bono Club, National Law University, Tripura. It seeks to foster collaboration among legal institutions, academic communities, government bodies and grassroots stakeholders in order to strengthen access to justice. It was founded on the belief that justice must extend beyond courtrooms to the communities it serves, the initiative offers a platform for dialogue, knowledge-sharing and collaborative action, connecting legal education with community needs through pro bono partnerships, legal awareness and meaningful engagement with local institutions.

The inaugural edition, Nyaya Sangam 1.0, was organised on 8 September 2025 by the Pro Bono Club and the Legal Aid Society of National Law University, Tripura. It brought together over 200 law students from leading law institutions across Tripura and was graced by Hon'ble Dr. Justice Amarnath Goud. A panel of experts from Banaras Hindu University, the Government of Tripura and the District Legal Services Authority (DLSA), West Tripura, deliberated on student collaboration, partnerships in pro bono legal services, and the strengthening of linkages between legal aid and Panchayat institutions.

Envisioned by Vice-Chancellor Prof. (Dr.) Yogesh Pratap Singh, the conclave laid the groundwork for a collaborative, community-driven legal aid ecosystem in Tripura and set the stage for a broader engagement with the role of law in community empowerment.



Through its successive editions, Nyaya Sangam aspires to build an inclusive, accessible and community-driven approach to justice, in which legal knowledge becomes a means of awareness, participation and empowerment.

ABOUT NYAYA SANGAM 2.0

Nyaya Sangam 2.0, a conclave to be held on 21 November 2026. The conclave examines how constitutional awareness can be carried into rural communities and translated into informed and active citizenship.

Awareness of constitutional rights, duties and principles is essential to informed citizenship. The conclave therefore seeks to explore ways of taking constitutional education beyond classrooms and courtrooms into villages and local communities. Through panel discussions, expert deliberations and interactive sessions, it will examine the role of National Law Universities, local governance institutions and community-based initiatives in advancing constitutional awareness. It will also focus on grassroots strategies for constitutional literacy and on safeguarding children's rights in rural communities, with particular reference to Project Samvidhan Gram.

Nyaya Sangam 2.0 envisions constitutional literacy as a means of enabling individuals to understand their rights, recognise their responsibilities, participate meaningfully in democratic processes and engage with public institutions with greater confidence.

Theme

Theme: From Constitutional Awareness to Grassroots Empowerment: Strengthening Democracy Through Constitutional Literacy in Rural North-East India.

The theme reflects the conviction that constitutional awareness is the first step towards empowerment. Project Samvidhan Gram, an initiative of the Pro Bono Club, NLU Tripura, gives practical expression to this vision in Narsingarh Gram Panchayat by making constitutional education accessible to rural communities. By building awareness of Fundamental Rights, Fundamental Duties, Directive Principles of State Policy, the Judiciary and the mechanism to avail legal aid, the project connects constitutional knowledge with everyday life and equips citizens to understand their rights and responsibilities.

Nyaya Sangam 2.0 builds on this vision by exploring ways to strengthen constitutional literacy and promote meaningful community participation across rural North-East India.

Objectives

Promoting Constitutional Literacy

To foster a deeper understanding of the Constitution of India, including its values, rights, duties and guiding principles, among rural communities.

Strengthening Grassroots Empowerment

To identify practical approaches through which constitutional awareness can support informed decision-making, community participation and local empowerment.

Examining Rural Challenges in North-East India

To deliberate on the barriers to constitutional awareness and access to justice in rural communities, with particular reference to Tripura and the wider North-East.

Promoting Community-Based Initiatives

To explore sustainable strategies for taking constitutional education to villages through local engagement, legal awareness programmes and initiatives such as Project Samvidhan Gram.

Advancing Child Rights Awareness

To examine how constitutional literacy and community engagement can help address child rights challenges and strengthen awareness of children's legal protections in rural areas.

Encouraging Practical Learning and Knowledge-Sharing

To provide a platform for sharing field experiences, grassroots case studies and practical approaches that may inform future constitutional literacy initiatives.

Project Samvidhan Gram

Project Samvidhan Gram is an initiative of the Pro Bono Club, National Law University, Tripura, aimed at making Narsingarh Gram Panchayat constitutionally literate and empowered. It seeks to take constitutional education beyond classrooms and legal institutions into the households and communities of Narsingarh, helping residents understand the rights, duties and principles that shape their everyday lives.

The initiative introduces the community to Fundamental Rights, Fundamental Duties Directive Principles of State Policy (DPSPs), the Judiciary, and the mechanism to avail legal-aid in simple and accessible language. By linking constitutional knowledge to lived experience, it encourages people to understand, question and actively engage with their rights and responsibilities.

The project envisions a community whose members are not merely governed by the Constitution but are aware of it, empowered by it and active in upholding its values. Through Project Samvidhan Gram, the Pro Bono Club aims to contribute to an informed citizenry, meaningful community participation and a stronger culture of constitutional democracy.





Nyaya Sangam 2.0

Bridging Tradition And Transformation

Contact Us

Email
probono@nlutripura.ac.in

Phone
0381-2915078

Instagram
@probono.nlut